

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 28.11.2019

**ORDER NO. 253 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, Delhi constituting Bench as follows:

**On 06.12.2019 at 2.30 p.m.** Sh. Anil Choudhary, Member(Judicial) and Sh. Bijay Kumar, Member(Technical) will hear the following ROM matter:

E/ROM/50504/2019 in A. No.E/51605/2016

ST/ROM/50853/2019 in ST/51282/2015

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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28/11/19  
Dy. Registrar